

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BORIVALI HEALTHCARE PRIVATE LIMITED (UNDER CIRP SINCE 19.02.2026)
OPERATING AS A MODERN MULTISPECIALTY HOSPITAL LOCATED IN BORIVALI, MUMBAI,
COMMITTED TO DELIVERING ADVANCED, ETHICAL, AND PATIENT-CENTRIC HEALTHCARE
SERVICES.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Borivali Healthcare Private Limited PAN: AAKCB4401D CIN: U85300MH2022PTC374757 GST: 27AAKCB4401D1Z4
2.	Address of the registered office	602, Setu Apta Sagar Complex, Saibaba Nagar, NR J B Khot School, Borivali(W), Mumbai City, Mumbai, Maharashtra, India, 400092
3.	URL of website	https://borivalihealthcare.com/
4.	Details of place where majority of fixed assets are located	602, Setu Apta Sagar Complex, Saibaba Nagar, NR J B Khot School, Borivali(W), Mumbai City, Mumbai, Maharashtra, India, 400092
5.	Installed capacity of main products/ services	16 Beds
6.	Quantity and value of main products/ services sold in last financial year	F.Y. 2024-25 – Rs.3,97,95,000 /- F.Y. 2023-24 – Rs. 2,96,74,000/-
7.	Number of employees/ workmen	As on Publication Date Employee – 23 Workmen –0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available at google drive link as below: https://drive.google.com/drive/folders/1zW8HnWTIN-LA_SspMF1_DwGX-6GQ06S0?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available at google drive link as below: https://drive.google.com/drive/folders/1zW8HnWTIN-LA_SspMF1_DwGX-6GQ06S0?usp=sharing
10.	Last date for receipt of expression of interest	21-07-2026
11.	Date of issue of provisional list of prospective resolution applicants	26-07-2026
12.	Last date for submission of objections to provisional list	31-07-2026
13.	Date of issue of final list of prospective resolution applicants	02-08-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02-08-2026
15.	Last date for submission of resolution plans	02-09-2026
16.	Process email id to submit Expression of Interest	cirp.borivali@gmail.com

Date – 06.07.2026

Sd/-

Mr. Manmohan Jhavar
Resolution Professional

Borivali Healthcare Private Limited– undergoing CIRP
IBBI/IPA-001/IP-P00334/2017-18/10604
AFA: AA1/10604/02/300627/109189 | Valid till: 30.06.2027